

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 286 OF 2015
AND
APPEAL NO. 328 OF 2016**

Dated: 7th May, 2019

APPEAL NO. 286 OF 2015

In the matter of:

Punjab Energy Development Agency (PEDA)

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission &Ors.

.... Respondent(s)

APPEAL NO. 328 OF 2016

In the matter of:

M/s Atlantic Power Pvt. Ltd.

.... Appellant(s)

Vs.

Punjab Energy Development Agency (PEDA) &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **27.08.2019.**

PA/Court Master

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